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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/122/2016
NAME OF THE PETITIONER(S) : V. Kesavamurthi
NAME OF THE RESPONDENT(S) : Sands Utility Services Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 THIRIVANIZHAR
KANNAN

Counsel for
The Respondents



2. S. Manoj Kumar
(For B. Dhaneeraj)

Counsel for petitioners



ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed further time for filing rejoinder. Time extended as a last chance with a direction that if he will fail to file the rejoinder by the next date of hearing, the right to file same shall stand forfeited. Put up on **25.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)